

CP NO.(IB)38/ALD/2020

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.01.2021 at 10.30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : RAHENI TRADELINK PVT. LTD. V/s SARAH GARMENTS PVT. LTD.

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. DIVANSHU MITTAL, ADV. ALONGWITH MS. MONICA NANDA, PCS

COUNSEL FOR RESPONDENT : SH. RUPENDRA KUMAR PORWAL ALONGWITH SH. SAMIR PORWAL, ADVS.

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The matter was taken up today through Video Conferencing.

Heard Sh. Divanshu Mittal, Advocate along with Ms. Monica Nanda, PCS for the applicant and Sh. Rupendra Kumar Porwal along with Sh. Samir Agarwal, Advocates for the respondent through Video Conferencing.

Vide earlier order of this Court dated 13.03.2020, counsel for the applicant was granted time to file rejoinder, but the same has not been filed till date. Let, the same be filed by the next date fixed.

As prayed, put up in the week commencing 24th February, 2021 for hearing before the Regular Court/ through Video Conferencing, by which time, pleadings may be exchanged between the parties.

Dated : 07.01.2021


**JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)**

Typed by :
Kavya Prakash Srivastava
(Stenographer)